COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 643 OF 2018 in APPEAL NO. 137 OF 2018 &

Dated: 25th July, 2018

Hon'ble Mr. I. J. Kapoor, Technical Member Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Barmer Lignite Mining Company Ltd.	 Appellant(s)
Vs.	
Rajasthan Electricity Regulatory Commission & Ors.	 Respondent(s)

Counsel for the Appellant(s)	:	Mr. Basava Prabhu Patil, Sr. Adv. Mr. Aman Anand Mr. Aman Dixit Mr. Geet Ahuja
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley for R-1 Mr. P.N. Bhandari for Discoms

<u>ORDER</u>

List the matter on 08.08.2018.

(Justice N. K. Patil) **Judicial Member**

(I.J. Kapoor) **Technical Member**

ts/mk